

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 12
(IB)-709(PB)/2022

IN THE MATTER OF:

State Bank Of India
v.
Sh. Brij Bhushan Singal

.... Petitioner
.... Respondent

Order U/s. 95 (1) of (IBC)

Order delivered on 30.04.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Petitioner : Sr. Adv. Virender Ganda, Adv. S.L. Gupta, Adv. Akanksha, Adv. Pawan Kumar Gupta, Adv. Arjun Gupta, Adv. Tarunika Sharma, Adv. Ayaan
For the Respondent : Mr. Sudhir Makkar, Sr. Adv., Ms. Ranjana Roy Gawai, Ms. Vasudha Sen, Mr. Vasoodev Sharma, Adv.
For the RP : Adv. Rishabh Jain, Mr. Amit Jain

ORDER

Pursuant to the order dated 08.04.2024, Ld. Counsel for the RP appeared and seeks some more time to file the report. Time prayed for is granted. At request, list the matter on **21.05.2024**.

-Sd/-
(RAMALINGAM SUDHAKAR)
PRESIDENT

-Sd/-
(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)

30.04.2024
Lalit